

the ground that this will result in losses to the tune of several crores of rupees a year to Air India; and

(d) if so, what is Government's reaction thereto?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER):

(a) and (b) Air talks were held between India and Jordan recently. Agreed minutes were signed which envisage further talks at the airline level for commercial arrangements. Jordanian Airline has agreed to operate to Calcutta.

(c) and (d) Since all commercial aspects of air services are yet to be determined between Air India and Jordanian Airline, the question of Air India suffering losses does not arise.

Agitation by Delhi Teachers' Organisation

890. SHRI MAHENDRA PRASAD:
DR. RATNAKAR PANDEY:
SHRI MURLIDHAR
CHANDRAKANT
BHANDARE;
SHRI KALPNATH RAI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Delhi Teachers' Organisation has been agitating against the implementation of the 4th Pay Commission's recommendations with respect to teachers;

(b) if so, what are their precise grievances and demands; and

(c) what is Government's reaction thereto?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) Yes, Sir.

(b) and (c) The teachers working in the Schools run by Delhi Administration and Municipal Corporation of

Delhi have been agitating since 13-2-87 for restoration of Selection Grade and for grant of higher pay scales based on the recommendations of National Commission on Teachers-I. The Empowered Committee under the Chairmanship of Education Secretary constituted to examine the recommendations made by the NCT-I has submitted its report on matters relating to emoluments. The Government hopes to finalise its views in this matter very soon.

Dismissal of DTC Chairman

891. SHRI MAHENDRA PRASAD:
SHRI RASHEED MASOOD:
DR. RATNAKAR PANDEY:
SHRI MURLIDHAR
CHANDRAKANT
BHANDARE:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Chairman of DTC was recently dismissed abruptly; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) (a) and (b) The services of Chairman-cum-Managing Director, Delhi Transport Corporation were dispensed with on 22-1-1987, for reasons of his unsatisfactory performance.

Ayurvedic Unani and Homoeopathy Quacks Practicing in Delhi

892. SHRI MUKHTIAR SINGH MALIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Govt. are aware that a large number of 'quacks' exist in Delhi practicing in Ayurvedic, Unani and Homoeopathic system of medicines;

(b) whether it is a fact that these quacks use sub-standard medicines;

(c) if so, the number of such doctors prosecuted during last three years, year-wise; and

(d) what measures are proposed to be taken to put curb on quacks so